## Sixteenth Loksabha

an>

Title: Introduction of Chit Funds (Amendment) Bill, 2018

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): On behalf of Shri Arun Jaitley, I beg to move for leave to introduce a Bill further to amend the Chit Funds Act, 1982.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Chit Funds Act, 1982."

The motion was adopted.

SHRI SHIV PRATAP SHUKLA: I introduce\*\* the Bill.

... (Interruptions)